

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/41/2016
NAME OF THE PETITIONER(S) : T.N.V. Nanjappa Chetty & another
NAME OF THE RESPONDENT(S) : T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. SANDEEP KUMAR
(for) C.B. VISITRU

Petitioner



2. Chandramouli Prabhakar
(for) R. Venkatavaradan

Counsel for Respondents
1-10



ORDER

Shri Sandeep Kumar, proxy representing counsel for petitioners present and stated that the senior counsel could not attend the Tribunal today as he was held up at Delhi due to personal inconvenience. Shri Chandramouli Prabhakar, counsel for R1 to R10 present. Counsel for petitioner sought time for submitting arguments. At request time enlarged. Put up on 11.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)

